

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.01.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No.32 of 2020 in Comp. App. (AT) No. 43 of 2018	Shruti Agro Farms Pvt. Ltd. Vs. Ajay Kumar Kedia and Ors.	Rahul Bhardwaj	

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 234 of 2020	Manoj Majumder Vs. Registrar of Companies, West Bengal & Anr.	Sujoy Chatterjee	
3.	Comp. App. (AT) No. 235 of 2020	Thyagaraja Vs. The Church of South India Trust Association & Ors.	Sriram Parakat	C. Paramasivam
4.	Competition App. (AT) No. 26 of 2020	Travel Agents Association of India Vs. Competition Commission of India & Ors.	MM Sharma	Shama Nargis-R3

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 1377 of 2019	State Bank of India. Vs. Subodh Kumar Agrawal & Ors. With	Charu Bansal	Radhika Gautam Ujjal Banerjee-R2 V.M. Srivastava Kumar Anurag Singh-R5
6.	Comp. App (AT) (Ins) No. 07 of 2020	Canara Bank Vs. Subodh Kumar Agarwal & Ors.	Avinash Mohapatra	Subodh Kr. Agrawal- RP Vishrutyi Sahni-R1 Ujjal Banerjee-R2 Shivambika Sinha-R2
7.	Comp. App. (AT) (Ins) No. 328 of 2020	Vinod Kothari Vs. State bank of India & Anr.	Kartik Malhotra	Jayasree Saha-R1 Vikram Hegde-R2
8.	Comp. App. (AT) (Ins) No. 750 of 2020	PVL Koteshwara Rao Vs. M/S. Grandhe Developers Pvt. Ltd.	Avinash Bhati	

9.	Comp. App. (AT) No. 52 of 2020	Sawai Singhai Yash Jain & Anr. Vs. Maharashtra Scooters & Ltd.	Ritesh R. Mahajan	Govind Shankar Krishnan
10.	Comp. App. (AT) No. 119 of 2020	Vivek Mudgil Vs. Eninov Systems Pvt. Ltd. & Anr.	Deeptakriti Verma	Harsh Sethi-R2
11.	Comp. App. (AT) No. 147 of 2020	Sheesh Mahal Inns and Hotels Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi & Anr.	Amrita Sarkar	Kamalkant Jha
12.	Comp. App (AT) No.186-187 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Usha O.K With	Pallavi Parmar	Rony John-R4 & R6 to R10 Akshat Singh
13.	Comp. App (AT) No.188-189 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. V.D.Viju With	Pallavi Parmar	Rony John-R4 & R6 to R10
14.	Comp. App (AT) No.190-191 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Ors. Vs. Babu Foustine With	Pallavi Parmar	Akshat Singh
15.	Comp. App (AT) No.192-193 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Samma Mohan With	Pallavi Parmar	Rony John-R4 & R6 to R10
16.	Comp. App (AT) No.194-195 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Alice P.M & Ors. With	Pallavi Parmar	Akshat Singh
17.	Comp. App (AT) No.196-197 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Omana T.H With	Pallavi Parmar	Rony John-R4 & R6 to R10
18.	Comp. App (AT) No.198-199 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. K.G. Lekha With	Pallavi Parmar	Akshat Singh

19.	Comp. App (AT) No.200-201 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Ramesh O.T	Pallavi Parmar	Rony John-R4 & R6 to R10
20.	Comp. App. (AT) No. 213-214 of 2020	Apurba Kumar Sarma& Ors. Vs. Complete Medical Care & Research Institute Pvt. Ltd. & Ors.	Manish Goswami	Patita Paban-R2. R3 to R6 Neeraj Gupta-R2 to R6

02:00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

21.	Comp. App. (AT) No. 38 of 2020	Vipra Containers Pvt. Ltd. Vs. Registrar of Companies NCT of Delhi & Haryana	Sanjeev Kumar	P. S. Singh
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar